

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – April 2022

Form 1 List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2 List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	Arbitraion Appeal 16/2022	South Eastern Coalfields Limited Vs. M/s Sri Balaji Metals And Minerals Pvt. Ltd.	Pankaj Singh	30/04/2022	3000/- Date 29/04/2022

Form 3 List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronoic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4						
List of total no. Of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	Hon'ble Shri Justice Sanjay K. Agrawal Hon'ble Smt. Justice Rajani Dubey	05	ARBA 16/2022	

Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 03/2020	Union of India Vs. M/s Todarmull Infrastructures Pvt. Ltd.	HARPREET SINGH AHLUWALIA, ANJALI SINGH CHOUHAN (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, ABHILASHA DESHMUKH (COUNSEL FOR THE RESPONDENT)	09/01/2020	29/04/2022
2	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 13/2020	State of Chhattisgarh & Ors. Vs. M/s R.S.Bajwa And Company	A.G. (COUNSEL FOR THE APPELLANT) & ANNAPURNA TIWARI, BARUN KUMAR CHAKRABARTY, RAJKAML SINGH, SURYAPRATAP YUDDHVEER SINGH, AVINASH CHAND SAHU, KAPIL MAINI, GOUTAM KHETRAPAL (COUNSEL FOR THE RESPONDENT)	30/01/2020	29/04/2022
3	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 36/2020	State of Chhattisgarh & Anr. Vs. Gilcon Project Service Ltd.	A.G., AYAZ NAVED, (COUNSEL FOR THE APPELLANT) & ANKET PANDEY, APOORV MISHRA, ANIL PANDEY, (COUNSEL FOR	16/09/2020	21/04/2022

					RESPONDENT)		
4	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 40/2020	State of Chhattisgarh & Anr. Vs. Gilcon Project Service Ltd.	A.G.. GHANSHYAM PATEL, (COUNSEL FOR THE APPELLANT) & ANKET PANDEY, APOORV MISHRA, ANIL PANDEY, (COUNSEL FOR RESPONDENT)	16/09/2020	20/04/2022
5	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 03/2021	D.B. Power Ltd. Vs. South Eastern Coalfields Ltd.	ANAND SHUKLA, AVINASH N.MISHRA, ADITYA TIWARI, (COUNSEL FOR THE APPELLANT) & SUDHIR KUMAR BAJPAI, AKASH SHRIVASTAVA, ANUMESH SHRIVASTAVA, (COUNSEL FOR THE RESPONDENT)	06/03/2021	29/04/2022
6	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 06/2021	Union of India Vs. M/s Todarmull Balchand Suntwal	HARPREET SINGH AHLUWALIA, AVELIN JUNEJA, RISHABH BISEN, ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT), & ABHISHEK VINOD DESHMUKH, (CONSEL FOR THE RESPONDENT)	31/03/2021	29/04/2022
7	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 67/2021	M/s Educomp Solutions Limited Vs. Directorate of Public Instructions	RISHABH GARG, AKASH KUNDU, PRAGALBHA SHARMA, KSHITIJ SHARMA, VINEET KUMAR, PRACHI GOLECHCHA, AAYUSHI SINGH, UJJWAL JAIN, PERVINDER, VASUDHA SEN, RAJNJANA ROY GAWAI, (COUNSEL FOR THE APPELLANT) & A.G., (COUNSEL FOR THE RESPONDENT)	28/09/2021	12/04/2022
8	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA 77/2021	The Union of India & Anr. Vs. M/s. Orissa Concrete & Allied Industries Ltd.	R.K.GUPTA, BHUVNESHWAR SINGH RAJPUT, SWATI RAJ GUPTA (COUNSEL FOR THE APPELLANT)	27/11/2021	08/04/2022
9	High Court of Chhattisgarh,	Bilaspur (C.G.)	ARBA 79/2021	M/s Gupta and Company Vs. Dheeraj Traders	KSHITIJ SHARMA, RISHABH GARG, AKASH KUMAR KUNDU,	13/12/2021	12/04/2022

Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases peding on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pendig at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	57	1	0	58

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pendig at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL


 13/5/22
 (K. VINOD KUJUR)
 REGISTRAR (JUDICIAL)